NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/228 & 229/CAA/2017

NAME OF THE TRANSFEROR

: ARCHEAN REALTY PVT LTD

NAME OF THE TRANSFEROR

: FORM STONES PVT LTD

NAME OF THE TRANSFERRE

: ARCHEAN INDUSTRIES PVT LTD

UNDER SECTION

: 230

S.No.	Name (in Capital)	Represented by	Signature
1.	PAWAY JHABACH	Comel for the Retition	X.P.S
2.	K-MANIVANNAN, JHT	AR FOR OL	Alta

ORDER

Counsel for the applicant present. Representative of the Official Liquidator present. Counsel for the applicant prayed for directions to make publications in the newspaper. The prayer is admitted. The applicant company is directed to make publication in the newspapers, one in English "Business Standard" and another in Tamil "Malai Sudar". The matter is adjourned for making further submissions. Put up on 19.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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